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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

Appeal No. 422/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M

Name of the Company	Garg Sales Services Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Debanjan Saha, Adm }
2) Anuska Mukherjee, Adm }

Petitioner

Saha
30/8/2018

130. 30-08-2018 – Appeal No. 422/KB/2017 – Garg Sales Services Pvt.
Ltd. Vs. Registrar of Companies, WB

O R D E R

The Ld. Counsel for the Appellant appeared.

The ROC, WB has filed report on record.

The Ld. Counsel for the Appellant has already filed rejoinder on record.

The matter to come up for further consideration on 18-09-2018.

Sd

(Madan B Gosavi)
Member(Judicial)